

<i>Year</i>	<i>Amount</i>
1987-88	Rs. 1,72,928.80
1988-89	Rs. 2,07,319.20
1989-90	Rs. 2,00,360.00

The Regional Provident Fund Commissioners have been instructed that in future the Officers of the Regional Office may visit Delhi in connection with one or more specific purposes, subject to specific prior permission of the Central Provident Fund Commissioner.

(c) Does not arise.

[*English*]

Scheme to bring reform Among the Naxalites

1747. SHRI GOPI NATH GAJAPATHI: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have any scheme to bring reform among the naxalites;

(b) if so, the details thereof;

(c) whether the concerned state Governments are proposed to be involved in the implementation of the said scheme; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) to (d). 'Public Order' and 'police' being State subjects, are primarily the concern of the State Governments. The policy of the Govt. is to deal firmly with the extremist elements in the

country and simultaneously stop up socio-economic development in the affected areas to redress the genuine grievances of the local people and thus wean them away from the extremists' influence. The Central Govt. has accordingly been urging the Concerned State Governments to formulate well-coordinated Action Plans for balanced development of all regions in the State ensuring Speedy land reforms, distribution of surplus land, resettlement of tribals displaced by various projects, improving under-developed tribals areas etc. All possible assistance is being provided tribals areas etc. All possible assistance is being provided by the Central Govt. to the affected States in this context.

Irradiation of Potatoes Onions and Spices

1748. SHRI SHANTARAM POTDUKHE: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have allowed irradiation of potatoes, onions and spices for export purposes only, and not for domestic consumption;

(b) if so, the reasons therefor;

(c) whether any research has been made to find out whether the irradiated food contains bacteria and poses toxicological hazards;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?